

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.438/2000

Tuesday the 13th day of June, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

T.Guruswamy
S/o Thirumoorthy Konar
Retired Chief Permanent Way Inspector
Coimbatore North Railway Station
Residing at No.38, Yadavar Thottam
Rottikohnadanor
Thirumalayam Palayam Post
Madukkarai-641 105.

...Applicant

(By advocate Mr T.C.Govindaswamy)

Versus

1. Union of India represented by
the General Manager
Southern Railway, Headquarters Office
Park Town P.O. Madras.
2. The Chief Personnel Officer
Southern Railway, Headquarters Office
Park Town, Madras.
3. The Senior Divisional Engineer
(Co-ordination)
Southern Railway, Palghat.
4. The Divisional Personnel Officer
Southern Railway, Palghat Division
Palghat.

...Respondents.

By advocate Mr Mathews J.Nedumpara.

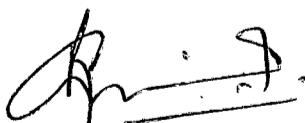
The application having been taken up on 13th June, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The Original Application has been filed beyond the period
of limitation. As the MA No.585/2000 for condonation of delay
has been dismissed, the Original Application is rejected under
Section 19 (3) of the Administrative Tribunals Act, 1985.

Dated 13th June, 2000.



G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.


A.V. HARIDASAN
VICE CHAIRMAN